

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Civil Appeal No.4008 of 2007 @  
Petition(s) for Special Leave to Appeal (Civil) No(s).17141/2006

RAM NAYAK Appellant(s)

VERSUS

U.P. STATE SUGAR CORPORATION Respondent(s)

Date: 31/08/2007 This matter was called on for judgment today.

For Appellant(s) Mr. Bharat Sangal,Adv.

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay,Adv.

Leave granted.

Hon'ble Mr.Justice Tarun Chatterjee pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr.Justice D.K.Jain.

The appeal is disposed of, in terms of the observations made in the signed reportable judgment.

(G.V.Ramana)  
Court Master  
(Signed reportable judgment is placed on the file)

(Phoolan Wati Arora)  
Court Master